



File No. 10/03/2018-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated 23rd January 2018

ORDER

The following matters were pending before earlier roaster of New Delhi Bench. These matter shall be listed before Division Bench, New Delhi comprising of Hon'ble Ms. Ina Malhotra, Member (Judicial) and Shri S. K. Mohapatra, Member (Technical) as part heard matter on Friday:

S. No	C.P. No.	SECTION	NAME OF THE CASE	Remarks
1.	53(ND)2009	397/398	M/s Data Infosys Ltd	Connected Matters
	106(ND)2009	397/398	M/s Data Infosys Ltd	
	59(ND)2009	397/398	Babu Lal Data & Ors. V/s M/s Vijay Solves Ltd & Ors	
	125(ND)2010	397/398	Sh. Niranjan Lal Data V/s M/s Datainfocom Ltd	
2.	47(ND)2010	397/398	Mr. Ram Passotam Mittal V/s M/s Hotel Queen Road Pvt. Ltd	
3.	10(ND)12	397/398	Shri. Zaheer Ahmad V. M/s Tasmia Frozen Food Export Ltd	
4.	106(ND)13	397/398	Sh. Jasmohan Singh V. M/s Freez King Industries Ltd & Ors.	
5.	19(ND)14	397/398	M/s Ahuja Rice & General Mills Pvt. Ltd & Ors.	
6.	60(ND)16	397/398	Vandana Goswami V. Sneh Bihari State Pvt. Ltd	
7.	1/167/16	167	Santosh Goswami V. Sneh Bihari State Pvt. Ltd	
8.	137(ND)16	241/242	Pawan Kumar & Anr. V. M/s Raheja Mall Management Pvt. Ltd	
9.	CP No. 19(ND)/2012	397/398	M/s. Satish Chanderan V/s. M/s. The Haryana Woolen General Mill Pvt. Ltd.	
10.	119(ND)12	397/398	Atul Nath & Anr. V/s. M/s. Ashok Manufacturing Co. Pvt. Ltd.	
11.	(IB)-527 (ND)/2017	9 of IBC, 2016	Impressions Services Pvt. Ltd. Vs. Picadily Hotels Pvt. Ltd.	
12.	C. P. No. 120(ND)09	397/398	Sh. Neelamber Agarwal V/s. M/s. Neel Padam Builders Pvt. Ltd. & Ors.	
13.	147(ND) 13	241/242	Mr. Dilip Shantilal Jain & Ors. Vs. M/s Integrated Casetech Consultants Pvt. Ltd.	

14.	51(ND) 14	397/298	Shiv Pratap Gurjar & Anr Vs. Ace Town Planners Pvt. Ltd. & Ors	
15.	52(ND) 14	397/298	Shiv Pratap Gurjar & Anr Vs. Shree Govind Town Planners Pvt. Ltd. & Ors	

2. This issues with the approval of Hon'ble President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
13. Bar Council, New Delhi/Mumbai.